

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DURING THE MONTH OF MAY, 2020

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
(A) CIVIL WRIT PETITIONS	24991	280	185	25086
(B) CIVIL CASES, OTHER THAN TAX (APPLT. SIDE)	20450	57	41	20466
(C) TAX APPEALS & REFERENCES	3106	0	2	3104
(D) CRIMINAL SIDE CASES	22684	350	263	22771
(E) ORIGINAL SIDE CASES	9764	78	44	9798
(F) COMPANY SIDE CASES	1545	0	0	1545
GRAND TOTAL OF (A) TO (F)	82540	765	535	82770

Disclaimer: The data is not real-time data and, therefore, subject to some amount of variation.

(B) CIVIL CASES, OTHER THAN TAX (APPELLATE SIDE)

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
LETTERS PATENT APPEALS	991	3	10	984
CIVIL REVISION PETITONS	378	1	1	378
REVISION PETITIONS UNDER RENT CONTROL ACT	1232	5	2	1235
CIVIL MISC.(MAIN)	1243	8	5	1246
TRANSFER PETITIONS (CIVIL)	42	0	0	42
REGULAR FIRST APPEALS	4685	3	2	4686
LAND ACQUISITION APPEALS	2375	0	0	2375
FIRST APPEAL FROM ORDERS	1656	1	0	1657
MATRIMONIAL APPEALS	113	0	0	113
MOTOR ACCIDENT CLAIM APPEALS	3793	2	0	3795
SECOND APPEALS UNDER RENT CONTROL ACT	4	0	0	4
COMPANY APPEALS (DB)	20	1	1	20
REGULAR SECOND APPEALS	627	0	1	626
CONTEMPT CASES (CIVIL)	1843	23	7	1859
CIVIL CONTEMPT APPEALS	8	0	0	8
CIVIL CONTEMPT REFERENCES	4	0	0	4
REGULAR FIRST APPEALS (ORIGINAL SIDE)	240	0	1	239
FIRST APPEALS FROM ORDERS(ORIGINAL SIDE)	337	1	1	337
EXECUTION FIRST APPEALS(ORIGINAL SIDE)	34	1	1	34
MATRIMONIAL REFERENCES	0	0	0	0
CIVIL REFERENCES	0	0	0	0
EXECUTION FIRST APPEALS	41	0	0	41
EXECUTION SECOND APPEALS	9	0	0	9
CMI (LEAVE TO SUE AS INDIGENT PERSON)	32	0	0	32
MATRIMONIAL APPEALS (FAMILY COURTS)	379	2	5	376
REGULAR FIRST APPEALS(OS)(COMM)	54	0	0	54
FIRST APPEALS FROM ORDERS(OS)(COMM)	303	6	4	305
EXECUTION FIRST APPEALS(OS)(COMM)	5	0	0	5
ORIGINAL APPEAL (APPELLATE)	0	0	0	0
RERA APPEAL	2	0	0	2
TOTAL OF (B)	20450	57	41	20466

(C) TAX APPEALS & REFERENCES

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
INCOME TAX APPEALS	2879	0	2	2877
SALES TAX APPEALS	21	0	0	21
SALES TAX REFERENCES	14	0	0	14
WEATH TAX APPEALS	3	0	0	3
CUSTOM ACT CASES	1	0	0	1
CUSTOM ACT REFERENCES	1	0	0	1
CUSTOM ACT APPEALS	113	0	0	113
CENTRAL EXCISE ACT CASES	45	0	0	45
CENTRAL EXCISE ACT REFERENCES	1	0	0	1
CHARTERED ACCOUNTANT REFERENCES	5	0	0	5
CHARTERED ACCOUNTANT CASES	2	0	0	2
VAT APPEAL	5	0	0	5
SERVICE TAX APPEALS	16	0	0	16
TOTAL OF (C)	3106	0	2	3104

(D) CRIMINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
WRIT PETITIONS (CRIMINAL)	1262	66	54	1274
CRIMINAL REVISION PETITIONS	3166	7	2	3171
CRIMINAL APPEALS (DIVISION BENCH)	1725	1	1	1725
CRIMINAL APPEALS (SINGLE BENCH)	8908	15	15	8908
CRIMINAL MISC. CASES	5258	19	13	5264
BAIL APPLICATIONS	735	241	178	798
TRANSFER PETITIONS (CRIMINAL)	44	0	0	44
DEATH SENTENCE REFERENCES	1	0	0	1
CRIMINAL REFERENCES	5	0	0	5
CONTEMPT CASES (CRIMINAL)	23	0	0	23
CRIMINAL CONTEMPT REFERENCES	1	0	0	1
LEAVE TO APPEAL	1553	1	0	1554
MISC. APPEAL (PMLA)	3	0	0	3
TOTAL OF (D)	22684	350	263	22771

(E) ORIGINAL SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
CIVIL SUITS	3340	14	6	3348
ARBITRATION APPEALS	6	0	0	6
ARBITRATION PETITIONS	388	5	2	391
ORIGINAL MISC. PETITIONS	62	0	1	61
ORIGINAL MISC. PETITIONS (E)	0	0	0	0
ORIGINAL MISC. PETITIONS (I)	13	0	1	12
ORIGINAL MISC. PETITIONS (T)	4	1	0	5
TRANSFER PETITIONS (CIVIL)	1	0	0	1
TEST. CASES	470	0	0	470
INDIGENT PERSON APPLICATIONS	40	0	0	40
EXECUTION PETITONS	341	1	0	342
CIVIL ORIGINAL	1	0	0	1
ORIGINAL APPEALS	105	0	0	105
CIVIL CONTEMPT PETITIONS (ORIGINAL SIDE)	201	2	2	201
CIVIL RULE	1	0	0	1
ELECTION PETITIONS	13	0	0	13
COUNTER CLAIMS	216	0	0	216
CIVIL REFERENCES (ORIGINAL SIDE)	0	0	0	0
CIVIL CONTEMPT REFERENCE (ARBITRATION)	0	0	0	0
ORIGINAL MISC. PETITIONS (MISC.)	6	0	1	5
ORIGINAL MISC. PETITIONS (CONTEMPT)	2	0	0	2
CIVIL SUITS (COMM)	2042	29	10	2061
ORIGINAL MISC. PET. (I) (COMM)	282	12	7	287
ORIGINAL MISC. PET. (T) (COMM)	57	3	0	60
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (COMM)	1488	3	9	1482
ORIGINAL MISC. PET. (ENF.) (COMM)	447	2	0	449
ORIGINAL MISC. PET. (EFA) (COMM)	27	0	0	27
ARBITRATION APPEAL (COMM)	24	0	2	22
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	47	6	2	51
COUNTER CLAIM (COMM)	139	0	1	138
CIVIL SUITS (COMM) INFRA	1	0	0	1
TOTAL OF (E)	9764	78	44	9798

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(F) COMPANY SIDE CASES

CATEGORY OF CASES	PENDENCY ON 01.05.20	INSTITUTION	DISPOSAL	PENDENCY ON 31.05.20
COMPANY PETITIONS	1206	0	0	1206
COMPANY APPLICATIONS(MAIN)	7	0	0	7
COMPANY EXECUTION APPLICATIONS	6	0	0	6
CRIMINAL ORIGINAL(COMPANY)	154	0	0	154
CIVIL CONTEMPT PETITONS(COMPANY)	87	0	0	87
CRIMINAL MISC. (COMPANY)	21	0	0	21
COMPANY APPEALS (SB)	64	0	0	64
TOTAL OF (F)	1545	0	0	1545